	Annexure – 4							
Name of the corporate debtor:	; Date of commencement of CIRP	; List of creditors as						
on:								
List of unsecured	financial creditors (other than financial creditors belonging to any class of	creditors)						
		(Amount in ₹)						

## NOT APPLICABLE BECAUSE IT WAS DECIDED UNDER SEC 12A

Sl. No.	Name of cre-		ils of eceived	Details of claim admitted				Amount of conti-	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any	
	ditor	Date of receipt	Amount claimed	Amount of claim admitted	1		Whether related party?	% of Voting share in CoC	ngent claim	dues, that may be set-off	not admitted	under verification	